NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 108
IA No. 08/JPR/2019
IA No. 157/JPR/2019
IA No. 436/JPR/2019
IA (CA) No. 14/JPR/2022
CP No. 07/241/JPR/2019
Under Section 241 of
Companies Act, 2013

In the matter of:

Poonam Bhatia & Anr. **...Petitioners/Applicants**

Versus

Jaipur Oriental Teppich Pvt. Ltd. & Ors. **...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to 25.04.2023.

Sd

(Prabhu Dayal Sewda)
Court Officer

March 22, 2023

VG